

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001  
(Tele No.23353503 FAX No.23753923)

No.L-7/165/(180)/2008-CERC

Dated the 3<sup>rd</sup> December, 2008

**PUBLIC NOTICE**

**Subject: Draft Regulations on procedure, terms and conditions for grant of transmission licence and other related matters.**

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations on procedure, terms and conditions for grant of transmission licence and other related matters. The draft regulations are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 30.12.2008.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalising these regulations.

Sd/-  
(Alok Kumar)  
Secretary